

**GOVERNMENT OF INDIA
PERSONNEL, PUBLIC GRIEVANCES AND PENSIONS
LOK SABHA**

UNSTARRED QUESTION NO:3298
ANSWERED ON:14.12.2011
RESERVATION TO DALIT CHRISTIANS
Bajwa Shri Partap Singh

Will the Minister of PERSONNEL, PUBLIC GRIEVANCES AND PENSIONS be pleased to state:

- (a) whether the Government has received representations from various organizations on the issue of reservations for Dalit Christians;
- (b) if so, whether any final view has been taken in this regard;
- (c) whether any special measures have been undertaken to extend requisite benefits to Dalit Christians all over the country; and
- (d) if so, the details thereof?

Answer

Minister of State in the Ministry of Personnel, Public Grievances and Pensions and Minister of State in the Prime Minister's Office.
(SHRI V. NARAYANASAMY)

(a) & (b): Yes, Madam. Representations have been received from various quarters on the issue of extension of Scheduled Castes status to Scheduled Castes converts to Christianity. However, the matter is presently subjudice in the Supreme Court of India.

(c) & (d): The Scheduled Castes converted to Christianity are included in the Central List of Other Backward Classes of some of the States and are entitled to the benefit of reservation in services.